

Nomination of cases by Hon'ble Senior Judge on 13.05.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Special Appeal – 1874/2008	Hon'ble Tarun Agarwala, J.	Special Appeal Section on 16.05.2016
2	Special Appeal – 2020/2010	Hon'ble Tarun Agarwala, J.	Special Appeal Section on 16.05.2016
3	Crl. Appeal – 2153/2015	Hon'ble A. K. Tripathi, J	Criminal Appeal Section on 16.05.2016
4	Crl. Appeal – 3036/1982	Hon'ble A. K. Tripathi, J	Criminal Appeal (H) D.B. Section on 16.05.2016
5	W. P. - 16679/2016 with W. P. - 16650/2015 with W.P. - 50444/2013	Hon'ble Sudhir Agarwal (alongwith connected matters)	Writ A-II Section on 16.05.2016
6	Crl. M. A. (U/S 482 Cr. P. C.) - 27148/2015 with Crl. M. A. (U/S 482 Cr. P. C.) - 27357/2015 with W. P. - 53520/2012	Hon'ble Vikram Nath, J. (alongwith connected matters)	482 Section on 16.05.2016
7	Special Appeal Defective – 356/2016	Hon'ble Krishna Murari, J.	Computer Fresh Section on 13.05.2016
8	Special Appeal – 313/2016	Hon'ble Tarun Agarwala, J.	Computer Fresh Section on 13.05.2016
9	W. P. - 21777/2016	Hon'ble Sudhir Agarwal	Computer Fresh Section on 13.05.2016
10	W. P. - 21860/2016	Hon'ble Tarun Agarwala, J.	Listing Section on 13.05.2016
Bench Comprising			
11	W. P. - 7165/2016 (Review Application)	Hon'ble B. K. Narayana, J. and Hon'ble Shashi Kant, J.	Wirt C-II Section on 16.05.2016
12	Special Appeal Defective - 244/2010 (Recall Application)	Hon'ble B. K. Narayana, J. and Hon'ble Shashi Kant, J.	Special Appeal Section on 16.05.2016
13	Crl. Appeal – 2724/2014 with Crl. Appeal – 2600/2014	Hon'ble S. K. Gupta, J. and Hon'ble Arvind Kumar Mishra, J.	Criminal Appeal Section on 16.05.2016
14	Crl. Appeal – 5542/2010	Hon'ble S. K. Gupta, J. and Hon'ble Anjani Kumar Mishra, J.	Criminal Appeal Section on 16.05.2016

15	Crl. Appeal – 6982/2011	Hon'ble Vikram Nath, J. and Hon'ble K. N. Bajpayee, J.	Criminal Appeal (H) D.B. Section on 16.05.2016
16	Crl. Appeal – 950/2013	Hon'ble Vikram Nath, J. and Hon'ble K. N. Bajpayee, J.	Criminal Appeal (H) D.B. Section on 16.05.2016
17	Crl. Appeal – 3534/2006 with Crl. Appeal – 3403/2006 with Crl Appeal – 3505/2006	Hon'ble S. K. Gupta, J. and Hon'ble Anjani Kumar Mishra, J.	Criminal Appeal (H) D.B. Section on 16.05.2016
18	Crl. Appeal – 4944/2009	Hon'ble S. K. Gupta, J. and Hon'ble Anjani Kumar Mishra, J.	Criminal Appeal (H) D.B. Section on 16.05.2016
Hon....., J.			
19	Art(227) – 2319/2016 with Crl. Revision – 4315/2015	Hon'ble R.S.R. Maurya, J. (both cases)	Wirt C-I Section on 16.05.2016
20	Bail – 11470/2016 with Bail – 6552/2015	Hon'ble Manoj Misra, J.	Bail Section on 16.05.2016
21	W. P. - 9355/2016 with W. P. - 65273/2015	Hon'ble M. C. Tripathi, J. (with connected matter)	Writ A-II Section on 16.05.2016
22	Crl. M. A. (U/S 482 Cr. P. C.) - 34100/2015	Hon'ble Manoj Misra, J.	482 Section on 16.05.2016
23	Crl Revision – 4096/2015 with Crl Revision – 4252/2015 with Crl. Revision – 3065/2015	Hon'ble Pankaj Naqvi, J. (both matters)	Criminal Revision Section on 16.05.2016
24	W. P. - 22158/2016	Hon'ble Sunita Agarwal, J.	Court No. 5 on 13.05.2016
25	Bail – 15143/2016	Hon'ble R. D. Khare, J.	Computer Fresh Section on 13.05.2016
26	W. P. - 20036/2016 with W. P. - 48927/2011	Hon'ble Ran Vijai Singh, J. (alongwith connected matter)	Listing Section on 13.05.2016
Appropriate Court dealing with such matters			
27	Crl. M. A. (U/S 482 Cr. P. C.) -11299/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 13.05.2016

BY ORDER OF HON'BLE SENIOR JUDGE
J.R.(LISTING)
16/05/2016